

[Mr. Deputy-Speaker]

Departmental Heads in Government and High Court reached my hands only today.

I may be excused for this inadvertent delay.

Yours faithfully,

(Sd.) N. C. Gonguly,
Judicial Magistrate."

LEAVE OF ABSENCE

Mr. Deputy-Speaker: I have to inform the hon. Members that I have received the following letter from Dr. Satyaban Roy:

"The reason for my prolonged absence from the sittings of the House is my ill health. Soon after the Election, I was laid up for two months with high blood pressure etc. I attended the sittings as soon as I sufficiently recovered to go up to Delhi. Unfortunately, by the last week of November, I fell ill again. I am convalescing now.

I sincerely regret not having taken any permission from the hon. Speaker and the House.

May I ask you to kindly get permission of the House for absence up to the third week of April?"

Is it the pleasure of the House that permission be granted to Dr. Satyaban Roy for remaining absent from all meetings of the House up to the end of the third week of April, 1953?

Hon. Members: Yes, yes.

Leave was granted.

PAPER LAID ON THE TABLE

DAMODAR VALLEY CORPORATION BUDGET ESTIMATES FOR 1953-54

The Deputy Minister of Irrigation and Power (Shri Hathl): I beg to lay on the Table a copy of the Damodar Valley Corporation Budget Estimates for 1953-54, in accordance with sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library See No. IV. M. 4 (9).]

GENERAL BUDGET—DEMANDS FOR GRANTS

Mr. Deputy-Speaker: Further discussion may now proceed on Demands for Grants under the control of the Ministry of Food and Agriculture moved on the 18th March, 1953.

श्री एम० एल० द्विवेदी (जिला हमीरपुर) : सूचना के हेतु जी १२ मार्च की पार्लियामेन्टरी बुलेटिन है उस के पार्ट २ में डिमान्ड्स के डिस्कशन का रिवाइज्ड प्रोग्राम दिया हुआ है । उस में मिनिस्ट्री आफ प्रोडक्शन, मिनिस्ट्री आफ हेल्थ और मिनिस्ट्री आफ इन्फार्मेशन और ब्राडकास्टिंग के लिये कोई समय नहीं दिया गया है । साथ ही साथ मिनिस्ट्री आफ एजुकेशन के लिये केवल ढाई घंटे दिये गए हैं । क्या मैं यह पूछ सकता हूँ कि इन मिनिस्ट्रीज की डिमान्ड्स को डिस्कस करने के लिये हाउस को समय क्यों नहीं दिया गया ।

Mr. Deputy-Speaker: This was included as a result of the conference among all the leaders of the Parties. The practice is to call the leaders of the Parties with respect to this adjustment of business; to give more time to some other Demands, this has been arranged. I think hereafter whenever leaders of Parties are called and they are parties to such arrangements, they will kindly intimate their followers in the House and outside to avoid any such inconvenience in future. I will call some maiden speakers. Shri Kachiroyar. The entire Demands will be over by 5 O' Clock. I propose calling the hon. Minister by 4-15.

The Minister of Agriculture (Dr. P. S. Deshmukh): I want to speak.

Mr. Deputy-Speaker: Another hon. Minister wants to speak? When is the hon. Minister who finally replies to be called? How long will he take?